

LOK SABHA SECRETARIAT

PARLIAMENT HOUSE ANNEXE,
NEW DELHI-110001.

Dated the 23rd March, 2020
Chaitra 3, 1942 (Saka).

OFFICE ORDER PART-I

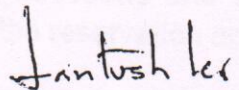
No.2197

Subject: Appointment of Liaison Officer for matters relating to the representation of Scheduled Caste (SC)/ Scheduled Tribe (ST) employees in services/posts in the Lok Sabha Secretariat.

In terms of Office Order Part-I No. 1650 dated 24th September, 2012, the Speaker is pleased to appoint Shri Gulab Chand Prasad, Additional Director to function as a Liaison Officer for matters relating to the representation of Scheduled Caste (SC)/Scheduled Tribe (ST) employees of the Secretariat in services/posts with effect from 23.03.2020. He will also work as Liaison Officer for reservation matters relating to persons with disabilities and shall ensure compliance of provisions of R&CS Order No.PDA-1247/2011 dated 07.09.2011.

2. Shri P.C. Choulda, Director is accordingly relieved of his responsibilities as Liaison Officer for matters relating to the representation of SC/ST employees and persons with disabilities.

3. It has also been decided that the Reservation Cell set up to assist the Liaison Officer for matters relating to representation of SC/ST employees in services/posts in the Lok Sabha Secretariat shall also assist the Liaison Officer for matters relating to the representation of OBC employees in services/posts in the Lok Sabha Secretariat and the Liaison Officer for matters relating to reservation for EWSs in direct recruitment in civil posts and services in the Lok Sabha Secretariat. The administrative control of the Reservation Cell shall vest with the Senior most Officer amongst the three Liaison Officer(s). Office Order Part-I No. 1650 dated 24.09.2012 stands modified to this extent.


(SANTOSH KUMAR)
DIRECTOR
[F.No.40/12/2012/AN-I]

To

All Officers
All Branches